

Annexure-7															
Name of the corporate debtor : Tavas Construction Pvt Ltd					Date of commencement of CIRP: 11 March 2020					List of creditors as on: 31 Dec 2020					
List of operational creditors (Government dues)															
(Amount in Rs)															
SL.No.	Details of the Claimant			Details of claim received		Details of claim admitted					Amount of contingent claim	of any mutual dues, that	Amount of claim not	Amount of claim under	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Commercial Taxes Department	CBIT		15-07-20	10,000	10,000	Section 63(A)(1) TNVAT assessment	NIL	NO	0%	NIL	NIL	NIL	NIL	NIL
2	Employees Provident Fund Organisation, Regional Office, Chennai	Employee Provident Fund Office, Chennai		03-Oct-20	2,493,282	2,493,282	PF on omitted wages and Regular wages for period 13 to 15 and 15 to 16	NIL	NO	100%	NIL	NIL	NIL	NIL	NIL

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